

11

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/64/2016
NAME OF THE PETITIONER(S) : S. Jayaprakash
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	ROHAN RAJASEKHARAN for Rajagopal & Rajanathan Advocates	Counsel for Petitioner	K.A.S.
2.	T.V.P. Sai Vihari M. Ciba Vishnu	Counsel for R2	T.V.P. Sai Vihari

ORDER

Shri Rohan Rajasekharan, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2 present. No representation on behalf of R3. Counsel for R2 reported that this matter is likely to be settled between the parties. Both the counsels sought time for reporting on the final outcome of the settlement talks.

Put up on **16.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)